

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013**

Dated : 13th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant (s)

Versus

M/s Toshiba Corporation of India & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Varun Pathak
Mr. Gauri Shankar Sai Kumar
Ms. Sowmya Sai Kumar**

**Counsel for the Respondent(s): Mr. Kumar Mihir
Mr. Avinash Menon for R.1**

ORDER

Post the matter on **10.11.2014** in **Court-II**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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